

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:384

ANSWERED ON:03.05.2012

ROAD CONNECTIVITY UNDER BHARAT NIRMAN

Majumdar Shri Prasanta Kumar;Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the villages with a population less than 500 and the tribal villages with a population less than 250 are not provided with road connectivity in accordance with the Bharat Nirman Scheme (BNS);
- (b) if so, the details and the justification thereof;
- (c) whether the Government has any proposal to provide road connectivity to the villages not covered under BNS;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 384 due for answer on 3.5.2012.

(a) & (b): The objective of the rural roads component of `Bharat Nirman` is to connect all eligible unconnected habitations having population of 1,000 persons and above (500 persons and above in hill State and tribal areas) with an all-weather road as per core-network prepared for Pradhan Mantri Gram Sadak Yojana (PMGSY) based on 2001 Census. The objective of PMGSY is to connect all eligible unconnected habitations with a population of 500 persons (as per 2001 Census) and above in plain areas and 250 persons (as per 2001 Census) and above in Hill States, Tribal (Schedule V) areas, the Desert Areas (as identified in Desert Development Programme) and in the Selected Tribal and Backward districts as identified by the Ministry of Home Affairs/Planning Commission. Accordingly, there is no provision to provide connectivity specifically to unconnected habitations having population less than 500 persons in plain areas and less than 250 persons in Tribal areas, though some such habitations may get incidentally connected while providing connectivity to eligible unconnected habitations as per PMGSY programme.

(c) to (e): As sufficient progress has been made by some of the States in achieving targets of Bharat Nirman, a Circular has been issued on 15th February, 2012 to the States informing them that States which have awarded works for over 90% of their eligible unconnected habitations having population of 1,000 persons and above (as per 2001 Census) under PMGSY in plain areas, can send proposals for eligible unconnected habitations having population between 800-999 persons (as per 2001 Census) for consideration, to be followed by eligible habitations of lower population. Similarly, in respect of Hill States (North-East, Sikkim, Himachal Pradesh, Jammu & Kashmir, Uttarakhand), Desert Areas (as identified in Desert Development Programme), and Tribal (Schedule V) areas, the States which have awarded works for over 90% of their eligible unconnected habitations having population of 500 persons and above (as per 2001 Census) under PMGSY, can send proposals for eligible unconnected habitations having population between 400-499 persons (as per 2001 Census) for consideration, to be followed by eligible habitations of lower population. For the 78 selected Tribal and Backward districts (under IAP) as identified by Planning Commission and Ministry of Home Affairs, proposals for connecting eligible habitations having population of 250 persons and above (as per 2001 Census) can also be sent for consideration.